

OA No. 1470/02

11.03.03

Hon' Mrs. Meera Chhibber, J.M.

None for the applicant even in the revised call. Shri V. Kumar, holding brief of Shri K.P. Singh, counsel for the respondents is present.

It seems that the applicant is not interested in prosecuting the case, accordingly the case is dismissed in default for non-prosecution.



J.M.

(Meelam)